

globe have been provided with the drug for further investigation; and

(c) whether any investigation is being conducted by any doctor in our country?

The Minister of Health (Shri Kar-markar): (a) to (c). Government have no information on 'Embelic'.

Water Pipes at Chapra Katchery Station

1834. Shri Jhulan Sinha: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Public Health Department of Bihar Government requested the North-Eastern Railway authorities over four years ago to allow them to pass the water pipe lines through the Railway track west of Chapra Katchery station near Railway Level Crossing No. 46;

(b) whether it is also a fact that the pipe lines have not so far been allowed to pass through the Railway track with the result that the residents of the area concerned have had to go without piped water supply to the detriment of their health and convenience;

(c) whether it is a fact that the whole thing was represented to him when he last visited Chapra in May, 1960 and that matters still stand where they were before; and

(d) the steps proposed to be taken to expedite the execution of the Public Health Department Scheme?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Yes, Sir. Such a request was received from the State Government in September, 1957.

(b) No, Sir. The sanction for laying the pipe line under the railway track was accorded in 1959, but the work could not be progressed till the end of July, 1960 due to the State Government making some alterations in the agreed plan and also not supplying the necessary pipes, as mutually agreed upon.

(c) Yes, Sir. The matter was represented and the work has since been completed on 9-8-1960.

(d) Does not arise.

बिना टिकट यात्रा

१८३५. श्री प० ला० बारूपाल : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि क्या रेलवे मंत्रालय को मालूम है कि उत्तर और पश्चिम रेलवे में पुलिस के सिपाही यात्रियों को बिना टिकट यात्रा करने देते हैं और यात्रियों के गन्तव्य स्थान पर पहुंच जाने पर रेलवे कर्मचारियों के साथ मिलकर यात्रियों से आधा या तीन-चौथाई किराया ले कर उन्हें बाहर कर देते हैं ?

रेलवे उपमंत्री (श्री शाहनवाज खां) : जी नहीं। उत्तर रेलवे में सिर्फ कुछ छुट-पुट घटनाएं हुई हैं जिनमें पुलिस वालों का हाथ था। उनमें रेल कर्मचारियों का हाथ नहीं था।

Katihar Bridge

1836. { **Shri Biswas:**
Shri P. G. Sen:

Will the Minister of Railways be pleased to state:

(a) whether the scheme of Katihar overbridge has been finalised with the Government; and

(b) if so, the progress made so far and when it is expected to be completed?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Yes, Sir.

(b) Detailed plans have been prepared in accordance with the scheme approved by the State Government. Detailed estimates are also under preparation. The work will be taken in hand after the State Government have approved of the plans and accepted the estimate. It is, therefore, not possible at this stage to indicate as to when the work is likely to be completed.